

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: 16/HCS

Date : 22/10/2024

**C-I-R-C-U-L-A-R**

The High Court is not the place for indulging in any kind of gossip or for the purpose of rumour mongering. If any employee of this High Court – be it an Officer or a staff – indulges in such practice, he/she will be severely dealt with by initiation of disciplinary proceeding against that person by the Registry of this Court.

By Order,

sd/-  
**REGISTRAR GENERAL**